GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1623 ANSWERED ON 20TH DECEMBER, 2018

SAFETY OF WOMEN IN PUBLIC TRANSPORT

1623. SHRIMATI POONAM MAHAJAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has initiated preventive and protective measures in favour of adolescent girls and women to eradicate incidences of molestation and harassment in public transportation services;
- (b) if so, the steps undertaken by the Government to protect women from abuse in public transport;
- (c) whether the Ministry of Road Transport and Highways is coordinating with the Ministry of Women and Child Development to implement measures towards protecting women from all kinds of harassment and if so, the details thereof; and
- (d) the number of women who have been harassed in public transport during each of the last five years, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

- (a) and (b) Ministry of Road Transport and Highways has issued notification under the Motor Vehicle Act, 1988 mandating the provision of Vehicle Location Tracking(VLT) device and emergency buttons in all Public Service Vehicles registered on or after 1st January, 2019. States may decide timelines for implementation of VLT and emergency buttons in vehicles registered upto 31st December, 2018. Two-wheelers, E-rickshaw, three wheelers and any transport vehicles for which no permit is required under the Motor Vehicle Act, 1988 are exempted from this requirement.
- (c) Ministry of Road Transport and Highways has sanctioned proposals under Nirbhaya Fund after recommendation by Empowered Committee of Ministry of Women and Child Development. Proposals of the Transport Department of Andhra Pradesh, Uttar Pradesh State Road Transport Corporation (UPSRTC) and Bengaluru Metropolitan Transportation Corporation (BMTC) has been sanctioned to improve safety of women in public transportation services.
- (d) National Crime Records Bureau collects data on insult to Modesty of Women (Sec. 509 IPC) in public transport etc since 2014. A total no. of 121, 315 and 147 cases were registered under this category during 2014, 2015, and 2016 respectively. State wise data is enclosed at Annexure.

ANNEXURE REFEREED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1623 ANSWERED ON $20^{\rm TH}$ DECEMBER, 2018 ASKED BY SHRIMATI POONAM MAHAJAN REGARDING SAFETY OF WOMEN IN PUBLIC TRANSPORT

State/UT-wise Cases Registered (CR) for Insult to Modesty of Women in Public Transport System During 2014-2016

	nsport System During 2014-2016			
SL	State/UT	2014	2015	2016
1	Andhra Pradesh	65	24	15
2	Arunachal Pradesh	0	0	0
3	Assam	0	14	0
4	Bihar	0	0	14
5	Chhattisgarh	0	0	1
6	Goa	0	0	0
7	Gujarat	0	2	2
8	Haryana	2	1	0
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	6	10	0
11	Jharkhand	0	1	2
12	Karnataka	1	7	1
13	Kerala	11	8	25
14	Madhya Pradesh	3	1	26
15	Maharashtra	8	28	14
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	1	1
19	Nagaland	0	0	0
20	Odisha	1	8	1
21	Punjab	0	0	0
22	Rajasthan	2	6	0
23	Sikkim	0	0	0
24	Tamil Nadu	0	0	0
25	Telangana	3	179	38
26	Tripura	0	0	0
27	Uttar Pradesh	3	1	1
28	Uttarakhand	0	0	0
29	West Bengal	8	4	3
	TOTAL STATE(S)	113	295	144
30	A & N Islands	0	0	0
31	Chandigarh	0	1	0
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	8	19	3
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	8	20	3
	TOTAL (ALL INDIA)	121	315	147

Source: Crime in India
